

इस दिशा में आगे नहीं बढ़ पा रहे हैं जिसकी वजह से हमारे देश के किसानों की फसलों पर विपरीत और बुरा असर पड़ रहा है। पीने के पानी की भी भारी किल्लत हो रही है।

महोदय, भारत सरकार को इंडियन मेटेरोलॉजिकल डिपार्टमेंट की कार्यप्रणाली में सुधार के लिए हरसंभव प्रयास करते हुए आवश्यक कदम उठाने की आवश्यकता है।

Demand to establish a divisional headquarter of Southern Railway in Tirunelveli in Tamil Nadu and for running more trains between Tirunelveli and Chennai

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, I urge the Government to establish a divisional headquarter of Southern Railways in Tirunelveli, Tamil Nadu. As Tirunelveli is the regional headquarter for all Southern districts in terms of trade, education etc., there is an urgent need for a railway headquarter in Tirunelveli zone, which will benefit the people at large.

I beseech the Government to let more trains run on the highly profitable Chennai to Tirunelveli Railway route and also to various other places beyond Tirunelveli.

Demand to add additional coaches in Ooty Mountain Train and setting up a halt station at Rannimedu in Nilgiris in Tamil Nadu

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, Nilgiris is a beautiful place of tourist importance. To add to its beauty, the Ooty Mountain Train which is more than 100 years old has obtained UNESCO's heritage status in 2005. This engineering marvel is world famous as it was highlighted in BBC Channel 4. We request the Government to add additional coaches to this Mountain Train and also to have a halt station at Rannimedu which also has a significance. The mortal remains of our Father of the Nation were immersed in the river in Rannimedu. Therefore, we request the hon. Railway Minister to sanction a halt station at Rannimedu near Coonoor.

Secondly, the Cheran Express from Chennai to Coimbatore needs to be extended up to Mettupalayam. This is a very important request from all the people of Nilgiris district where I have the honour to belong.

Demand to take appropriate measures to check the inordinate delay in disposal of cases in courts of the country

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, delay in the disposal of cases causes arrears in courts. Justice delayed is justice denied. No litigant is able to get justice during his lifetime.

The Government is the major litigant. Nowadays, because of increased awareness in the people, more cases are being filed by them. In the Supreme Court and the High